

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2394
TO BE ANSWERED ON 14.12.2015**

Use of Unfair Means

2394. SHRI P.R. SUNDARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has revamped the common entrance tests of joint entrance tests conducted for admission into Indian Institute of Management (IIM)/ Indian Institute of Technology (IIT) to avert use of unfair means by rogue elements to gain admission into these premier institutions;
- (b) if so, the details thereof and the number of cases reported where unfair means were used in the examinations conducted for admission into IIMs and IITs; and
- (c) the action taken by the Government in all such cases including conviction of the accused?

**A N S W E R
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): No case of use of unfair means during the examinations/ entrance tests conducted for admission into Indian Institutes of Management (IIMs)/ Indian Institutes of Technology (IITs) has been reported.
